

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 7th Day of August, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/1535/2016

Km. Preeti Yadav

..... **Applicant**

By Advocate: None

Versus

1. Union of India & Ors.

..... **Respondents**

**By Advocate: Shri Dharmendra Tiwari proxy counsel to Shri R.K. Rai for official respondents
Sri S.K. Singh Vashist for proposed respondents.**

O R D E R

List revised. None present for applicant. Shri Dharmendra Tiwari proxy counsel to Shri R.K. Rai, Advocate is present for official respondents. Shri S.K. Singh Vashist, Advocate is present for proposed respondents.

2. Record reveals that applicant and her counsel absenting himself last several occasions. It appears that applicant has lost interest to pursue the OA. Accordingly, the Original Application is dismissed in default and for non prosecution.

**(Justice Bharat Bhushan)
Member (J)**

Sushil